

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

13(ND)2013

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2019.**

NAME OF THE COMPANY: M/s. Sidharth Gupta V/s. Rekha Gupta & Ors.

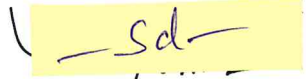
SECTION OF THE COMPANIES ACT: 397/398


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Saurabh Kalia, Mr. Harshit Aggarwal, Advocate for
the Advocate.
Mr. Ravi Shankar, Advocate for the Respondent.

ORDER

Ld. counsel prays for an adjournment ^{is} the counsel is stated to be busy
before another Bench. At request adjourned to 26.04.2019.


(Dr. V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)